

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 87/(MAH)/2015
CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 05.10.2016

NAME OF THE PARTIES:

M/s. Cottonificio Honegger S.p.a.
through Board of Receivers
V/s.

M/s. Raymond Luxury Cottons Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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For Petitioner

- | | | | |
|----|-------------------------------|---|--|
| 1. | Mr. U.K. Chaudhary - Sr. Adv. | } | |
| 2. | Mr. Abhishek Swaroop, Adv. | | |
| 3. | Mr. Mehul Shah Adv. | | |
| 4. | Mr. Himanshu Vij, Adv. | | |

Adv. for
Petitioner.

AS

For Respondent

- | | | | |
|----|------------------------------|---|--|
| 1. | Mr. Arun Kathpalia, Sr. Adv. | } | |
| 2. | Mr. Malak Bhatt, Adv. | | |
| 3. | Mr. Anu Bhasme, Adv. | | |

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Cont.... on page 2

Order**CP. No. 87/397-398/CLB/MB/MAH/2015**

The Petitioner Counsel submissions are part-heard, for completion of further submissions; list this matter tomorrow i.e. 06.10.2016.

For the Respondent side submission, list this matter on 20.10.206 & 17.11.206.

List this matter as mentioned above.

sd/-

B.S.V. PRAKASHKUMAR
Member (Judicial)

sd/-

V. NALLASENAPATHY
Member (Technical)

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 87/(MAH)/2015
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MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 06.10.2016

NAME OF THE PARTIES:


M/s. Cottonificio Honegger S.p.a.
through Board of Receivers
V/s.

M/s. Raymond Luxury Cottons Ltd. & Ors.

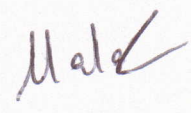
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and 241/242 of the Companies Act, 2013.

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For the Petitioner

- | | | | |
|----|-----------------------|----------|---|
| 1. | Mr. V.K. Chaudhary, | Sr. Adv. | }  |
| 2. | Mr. Abhishek Swaroop, | Adv. | |
| 3. | Mr. Himanshu Vij, | Adv. | |

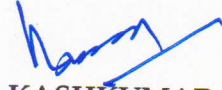
For Respondents

Mr. Anuj Berry,	Adv	} 
Mr. Anuj Bhasme,	Adv	
Mr. Malak Bhatt,	Adv	

Order**CP. No. 87/397-398/CLB/MB/MAH/2015**

The Petitioners stated that their submissions are complete. Hence, the Respondent side is directed to make their submissions on the next date.

List this matter for hearing on 20.10.2016.



B.S.V. PRAKASHKUMAR
Member (Judicial)



V. NALLASENAPATHY
Member (Technical)